

SHRI MADHAVRAO SCINDIA : Such a situation will not arise in future and if at all a need for it is felt a similar situation develops again, we shall review it so that the travelling public is put to least inconvenience.

[English]

SHRI ASUTOSH LAW : What is the meaning of restriction? How will you distinguish a person who is a real attendant or not? Will it not be a discrimination between a man and man? Has the Government evolved any formula to find out who is a real attendant and who is not?

SHRI MADHAVRAO SCINDIA : As the measure has been discontinued, the formula has also been discontinued.

Work done in Hindi in Indian Airlines

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27 • **SHRI DHARAM PAL SINGH MALIK :**

SHRI SUBHASH YADAV :

Will the Minister of TRANSPORT be pleased to state :

(a) the kind of work done in Hindi in the various offices of Indian Airlines in the head quarters as also in its regional/zonal offices and various booking and reservation offices in the country; and

(b) the steps taken to promote Hindi in Indian Airlines?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) All communications received in Hindi are being replied to in Hindi. All forms which are to be used by the public are available bilingually and are acceptable in Hindi. Procedural literature of Indian Airlines is progressively being translated and printed bilingually.

(b) Indian Airlines is constantly endeavouring to implement the provisions of the Official Languages Act, 1963 (as amended) and also the Official Languages (use for official purposes of the Union)

Rules, 1976 and various other instructions issued by the Central Government for progressive use of the Official Language. A time-bound programme is prepared every year to introduce Hindi progressively in day-to-day working. Necessary arrangements for teaching Hindi to non-Hindi knowing employees are made and cash incentives are given to those who pass such examinations. Hindi Workshop Training Programmes are conducted regularly for the benefit of Hindi knowing employees and they are urged to do their official work in Hindi.

[Translation]

SHRI DHARAM PAL SINGH MALIK : Mr. Speaker, Sir, in reply to part (a) of my question, the hon. Minister has stated that all communications received in Hindi are being replied to in Hindi and all forms which are to be used by the public are available bilingually and are acceptable in Hindi. Procedural literature of Indian Airlines is progressive by being translated and printed bilingually. But the hon. Minister has not clarified in his reply how the letter received by them in Hindi are being replied to? Is there any record maintaining duplicate copies of those letters in their office or not? I do not have information about it. Secondly, may I know the time by which the translation of procedural literature in Indian Airlines would be completed. Besides, I have noticed that though the tickets of Indian Airlines are printed bilingually, yet the blank columns in the tickets are filled up in English only. In this connection, I would like to submit that by doing so, the very purpose of progressive use of Hindi is defeated and at the same time the officials directives are also violated. Therefore, I would like to know from the hon. Minister what action has been taken or is being taken or is proposed to be taken against those who fill up the Hindi Columns in English?

SHRI JAGDISH TYTLER : Sir, a record is kept in respect of the letter which is replied to. I am not aware of it that Hindi columns are filled up in English as the hon. Member has said. I shall look into it and shall take necessary action

if required.

SHRI DHARAM PAL SINGH MALIK : Mr. Speaker, Sir, my second supplementary is about the computer sets. The questions and answers in these computers are always in English. I want to know from the hon. Minister whether he proposes to instal Hindi Computers also in Indian Airlines or not ?

SHRI JAGDISH TYTLER : Sir, if a computer is developed in Hindi, we shall certainly consider it.

(Interruptions)...

SHRI HARISH RAWAT : Mr. Speaker such computer has already been manufactured. C.M.C. has developed this computer named "Lipi", which is a multi-lingual.

[English]

SHRI R.P. DAS : Sir, our general experience is that both English and Hindi are being used in the airports in India. But Hindi, although it is spoken in the airports, by the different people, and by the officers, it is not taken up into the books. I would like to know from the Minister whether 25 to 35 per cent of the total work is being done in Hindi in the airports, and whether the local languages such as Bengali, or Marathi or Gujarati or Tamil also are being used — they can be used actually — for calling the passengers and other matters. If the answer to this question is categorical, I would like to know whether the local language can be used in the airports in India. Hindi, of course, is the official language of the country and at present Hindi and English both are being used for official purpose.

Hindi is, no doubt, the official language of the country. There are provisions under the Official Languages Act, for its propagation. Still Hindi is not a developed language. There are four different groups of languages. There are more than fifteen hundred languages and dialects and we cannot expect that every language and dialect has to be developed like the official language.

MR. SPEAKER : He has already replied to this question.

SHRI P. KOLANDAIVELU : For the promotion of Hindi, allocation is being made in the Budget but not for any other Language. Even Indian Airlines and Air India are doing it. But I would like to know from the hon. Minister whether any such provision will be made for other languages also, or whether any such allocation can be made by the Indian Airlines and Air India.

MR. SPEAKER : This question is about the national language of India. That is something different.

SHRI P. KOLANDAIVELU : It is becoming a two-language formula.

MR. SPEAKER : Sir, the three language formula is separate.

SHRI P. KOLANDAIVELU : All languages have been recognised in the Constitution.

[Translation]

SHRI RAJ KUMAR RAI . Mr. Speaker, Sir, English is used extensively in the Indian Airlines as compared to Hindi. Hindi is our national language.

MR. SPEAKER : The use of Hindi will increase gradually.

SHRI RAJ KUMAR RAI : If you happen to give a ring to the Indian Airlines, the response comes — Good morning, Indian Airlines. It gives the impression as if we are sitting in a foreign country. There is a inferiority complex among Hindi speaking people that the people think that they do not know English and that since they know Hindi, they know nothing and they cannot speak English fluently. Will the Government consider checking this tendency? Will our hon. Minister, who is no less a Hindi lover, make such an arrangement whereby the entire work in the Indian Airlines is done in Hindi. Let it be in English only if it cannot be done in Hindi. But when the beginning is made in English itself, it gives the imp-

ression as if it is being under some pressure.

SHRI JAGDISH TYTLER : I shall look into it.

[English]

Planning Group for Formulating a Perspective Plan for Shipping

*271. SHRI H.M. PATEL : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have taken decision to implement the shipping Code laid down by UNCTAD;

(b) whether Government propose to enforce cargo reservation for Indian Shipping Companies;

(c) whether Government have enforced containerisation;

(d) whether a Planning Group has been appointed for formulating a perspective plan for shipping; and

(e) if so, the particulars of the Group Members ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) Government have in principle taken a decision to bring in legislation to implement the UN Convention on Code of Conduct for Liner Conferences. The main objective of the legislation will be to ensure that upto a level of 40% of foreign trade of India carried by liner ships is carried on Indian flag vessels.

(c) Government have extended full support to containerisation including setting up of port facilities for container handling development of Inland Container Depots and acquisition of cellular container ships.

(d) and (e) The Composition of Planning Group set up by the Planning Commission on 18.12.1985 to prepare a perspective plan for shipping is given below in the statement.

Statement

The composition of the Planning Group on Shipping is as follows :—

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| 1. | Shri L.M.S. Rajwar,
Chairman, Shipping
Corporation of
India. | ...Chairman |
| 2. | Shri Vasant Sbeth,
Chairman, Great
Eastern Shipping
Company of
India. | ...Member |
| 3. | Dr. H.B. Desai,
Indian Intitute of
Foreign Trade,
Delhi | ...Member |
| 4. | Dr. A.K. Malhotra,
Member, Oil
& Natural Gas
Commission | ...Member |
| 5. | Dr. D.P. Ghosh,
Department of
Naval Architecture,
I.I.T. Kharagpur. | ...Member |
| 6. | Rear Admiral
Kishan Dev
Ex-Chairman, Shipping
Corporation of
India. | ...Member |
| 7. | Shri M.R. Shroff,
Economist,
Bombay. | ...Member |
| 8. | Shri V.D. Chowgule,
Chairman, Ghowgule
Shipping Company. | ...Member |
| 9. | Mrs. Ishar Judge
Ahluwalia,
C-II/83, Motibagh,
New Delhi. | ...Member |
| 10. | Director General
(Shipping)
Bombay. | ...Member |

SHRI H.M. PATEL : I am glad that the Government is proposed to bring for-